[17 May, 2002]

## RAJ YA SABHA

of Mangalore-Sharmkir, Angamali-Sabarimala rail lines have been diverted for some other purpose; and

(c) if so, the reasons therefor the Government's reaction in this regard?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) and (c) In the current year Rs. 10 crore is allocated to Angamali-Sabarimala and Rs. 65 crore for Shoranur-Calicut-Mangalore doubling. There is not proposal to divert funds from these projects.

## Human Resource Development in Madhya Pradesh and Chhattisgarh

<sup>†</sup>\*752. SHRI KAILASH JOSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the schemes for human resource development being implemented in Madhya Pradesh and Chhattisgarh;

(b) the details of NGOs implementing these schemes;

(c) the details of amount allocated and spent, scheme-wise and organisation-wise; and

(d) whether government are aware of diversion of funds allocated; if so, the details thereof and the steps being taken to prevent the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) The Ministry of Human Resource Development implements various schemes/programmes for human resource development throughout the country including the States of Madhya Pradesh and Chhattisgarh. These include Central Schemes, Centrally sponsored Schemes, Schemes implemented through NGOs and Externally Aided Projects. Sarva Shiksha Abhiyan (SSA), District Primary Education Programme (DPEP), Operation Blackboard (OB), Integrated Child Development Services (ICDS) Scheme, Rural Women's Development and Empowerment Project are some of the major programmes of the Ministry for Human Resource Development.

Among the major schemes being implemented through NGOs include women's Economic Programme, Short Stay Homes, Education Guarantee

†Original notice of the question was received in Hindi.

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Scheme and Alternative & Innovative Education (EGS&AIE), Area Intensive Programme for Educationally Backward Minorities, Strengthening of Hostel Facilities for girl students, Integrated Education for Disabled Children (IEDC), Mahila Samakhya Programme, Jan Shikshan Sansthans, National Literacy Mission support to NGOs in the field of Adult Education etc. Statewise details of grants of Rs. one lakh and above given to the NGOs, including *inter-alia* in Madhya Pradesh and Chhattisgarh, implementing such schemes are generally given in the annual reports of the Ministry.

Schemes generally have inbuilt mechanism for post-sanctioning monitoring and review. Usually, Utilisation Certificates/Audited Statement of Accounts countersigned by Chartered Accountant are obtained. Periodic inspection visits are also conducted by the officers of the Ministry. A task force has also been constituted to monitor the working of NGOs. In case specific complaints are received regarding misuse of funds by such organisations, the matter is investigated and suitable action, such as stoppage of further grants/blacklisting of NGOs is taken against the NGO if the allegations are substantiated.

## New Time Table by South Central Railway

\*753 DR. C. NARAYANA REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) by when the South Central Railway propose to bring out a new Time Table;

(b) whether there is any proposal to increase the number of pages allotted for 'All India Trains—Abstract Tables' to benefit the passengers; and

(c) if not, whether Government would consider the desirability of increasing the pages, to make it more comprehensive and more informative?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) : (a) The new edition of South Central Railway Time Table is proposed to be published by 1st July, 2002.

(b) and (c) Improvements in Time Tables is an ongoing process. In the forthcoming Time Table, it is proposed to include information about

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